

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 256/GT/2020

Subject : Petition for revision of tariff of Talcher Thermal Power Station (460 MW) after the truing up exercise for the period from 1.4.2014 to 31.3.2019.

Petitioner : NTPC Ltd.

Respondent : GRIDCO Ltd.

Date of Hearing : **8.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri Kartikeyan Murugan, Advocate, NTPC
Shri Prashant Chaturvedi, NTPC
Shri Saurav Lalhal, NTPC
Shri R.K. Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO

Record of Proceedings

Since the order in the Petition (which was reserved on 27.6.2024) could not be issued prior to one Member, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. At the outset, the learned counsel for the Respondent, GRIDCO, prayed for time to file its reply to the additional information submitted by the Petitioner. The learned counsel for the Petitioner also sought time to file its rejoinder to the said reply. However, the learned counsel for both parties submitted that the matter may be listed for a final hearing.

3. The Commission, after hearing the learned counsel for the parties, permitted the Respondent GRIDCO to file its reply to the additional information filed by the Petitioner on or before **16.8.2024** after serving a copy to the Petitioner, who may file its rejoinder if any, by **23.8.2024**. Parties are also directed to file their note of arguments (not exceeding three pages) after serving a copy to the other.



4. The Petition will be listed for hearing on **29.8.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

